

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 390
ANSWERED ON 27.11.2024

PRADHANMANTRI JAN VIKASKARYAKRAM

390. **SHRI N K PREMACHANDRAN**

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government initiated action for sanctioning Cancer Care Service Centre at Neendakara Taluk Hospital Kollam under PradhanMantri Jan VikasKaryakaram (PMJVK), if so the details thereof;

(b) whether the Government of Kerala utilised the fund for implementing the project;

(c) if so, the details thereof and if not the total amount sanctioned so far and the amount spend till date and balance amount with the State Government and the percentage of progress of the scheme;

(d) whether the Government proposes to give special consideration to Cancer Care Service Center as the coastal area Kollam is a cancer prone area and if so, the details thereof;

(e) whether the Government give special consideration for the benefit of minority communities in the locality and if so, the details thereof; and

(f) whether the State Government implemented the project as per the revised norms and if so, the details thereof ?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d) Pradhan Mantri Jan Vikas Karyakram (PMJVK) is a demand driven scheme and the proposals are recommended by the State Level Committee (SLC) headed by the Chief Secretary of the respective States/Union Territories (UTs) based on demand for infrastructure development in the minority concentrated identified areas. The proposals recommended by the SLC are considered by the Screening Committee (SC) and the Empowered Committee (EC) in the Ministry before these projects are approved. The Proposal for “Cancer Care Service Centre at Neendakara Taluk Hospital Kollam” has not been received from State Govt. of Kerala. Thus, no fund has been sanctioned by the Ministry of Minority Affairs for this project.

(e)& (f) The Ministry has approved 6 numbers of projects units at the estimated cost of Rs. 8.80 cr. for the locality of Kollam and nearby area in the State of Kerala. Out of these six project units 3 units have been dropped on the instance of the State Govt. of Kerala. The cost of these 3 dropped units is Rs. 4.70 cr. The project units and the details of amount sanctioned, released, project unit completed and the progress made by the State in execution of the approved works, in line with the scheme guideline since inspection i. e. 2008-09 is given below:

Total Cost approved (Rs. in Crore)	No of units approved	No of projects units Completed	% of completion of units approved	Progress in terms of Utilization of funds vis-a-vis total approved cost of the works
283.78	2155	288	13	39%
